loan scheme for slum upgradation. HUDCO has since inception and upto 30-6-1991 sanctioned 26 projects worth about Rs. 36 crores with a loan commitment of about Rs. 15.50 crores which provide 1.85 lakhs dwelling units.

Assistance by HUDCO for Maharashtra

1796. SHRI NARESH C. PUGLIA: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- (a) whether HUDCO has given any finance to the Municipal Council of Chandrapur City in Maharashtra for construction of Market Complex build ing and the auditorium;
- (b) what is the total amount sanc tioned and released by HUDCO for the above project so far;
- (c) whether it is a fact that the collector, Chandrapur has stopped the work on the charges of corruption and mani pulation;
- (d) if so, what are the details in this regard; and
- (e) the measures being taken by Government to stop misuse of public fund?

THE MINISTER OF STATE IN THE MINTSTRY OF URBAN DEVELOP-MENT (SHRI M. ARUNACHALAM): (a) and (b) Yes Sir, HUDCO has sanctioned loan assistance of Rs. 1.48 crores to Chandrapur Municipal Council for construction of a Commercial Complex and a town hall, out of which an amount of Rs. 43.78 lakhs has so far been released by HUDCO.

(c) to (e) Information is being collected and will be laid on the Table of the Sabha.

Training to SC/ST employees of FoodCorporation of India and Central WareHousing Corporation

- 1797. SHRI ANAND PRAKASH GAUTAM: Will the Minister of FOOD be pleased to state:
- (a) whether SC/ST employees of Food Corporation **of** India and Central

Warehousing Corporation are given training in India and abroad for bringing them to the National stream; and

(b) what is the number of officers and state in the said organisations and out of them, how many SC/ST employees/officers postwise have been given training during the year 1990 and 1991?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (INDEPENDENT CHARGE) (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) Information is furnished at An nexure. [See Appendix 159, Annexure NO. 51]

Switching over of job in Central Warehousing Corporation

1798. SHRI ANAND PRAKASH GAUTAM: Will the Minister of FOOD be pleased to state:

- (a) whether there is any provision to convert 25 per cent post of Sweepers from un-clean job to clean-job; if so, whether these provisions have been im plemented in Central Warehousing Corporation;
- (b) the number of sweepers belonging to SC|ST switched over from uncleanjob to clean-job all over India in Cen tral Warehousing Corporation; and
- (c) whether the SC/ST certificates of sweepers converted from un-clean job to clean-job have been varified; whether any irregularities in certificates have been noticed; if so, what measures have been taken against the defaulters?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (INDEPENDENT CHARGE) (SHRI TARUN GOGOI): (a) No. Sir.

(b) and (c) Do not arise.